

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 134 of 2011

Dated : 3rd November, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Powergrid Corporation of India Limited ... Appellant(s)

Versus

C.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Sneha Venkataramani

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served and to this effect affidavit of service has also been filed. However, nobody has entered appearance on behalf of the Respondents.

Post the matter on **17.11.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS